

Rs. 6406.04 crores and proposed outlay for 1990-91 is Rs. 364.76 crores, including the share of other three concerned States.

(b) and (c). Yes, Sir. External assistance from the World Bank Group to the tune of US \$ 450 million and DECF assistance amounting to 2850 Million yen for Turbines for Power House has been obtained.

[*Translation*]

### **Kailo River Projects of M.P.**

5290. SHRI NANDA KUMAR SAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) when the construction work on the Kailo River Project at Raigarh in Madhya Pradesh was started;

(b) the time by which it is likely to be completed; and

(c) the initial estimated cost and the present cost of the project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Works on this project was not started during VII Plan. It is not an approved project.

(b) Details of the 8th Plan are not yet finalised, hence it is not clear as to what extent this project will stand included in the 8th Plan of the State.

(c) Project report sent to the Centre in May, 1988 indicated the estimated cost to be Rs. 57.88 crores. The latest estimated cost indicated by the State is Rs. 67.60 crores.

[*English*]

### **Action Plan for Rural Labour Force**

5291. SHRI RAJENDRA AGNIHOTRI: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to prepare an action plan for improving speedily the lot of the rural labour force, if so, the details thereof;

(b) whether it included the reordering of investment and allocation of resources in favour of rural section;

(c) if so, the extent to which it will be affecting the rural poor, particularly those belonging to Scheduled Castes/Scheduled Tribes; and

(d) whether Government also propose to set up minoring cells to watch the progress made under the proposed scheme; if so, the composition of the said cell?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). A number of schemes for providing employment to the rural workers are being implemented by the Central Government with the help of the State Governments. The Government of India propose to strengthen these schemes to provide work opportunities to the rural labour. The Government has also decided to progressively increase the resources allocated to the rural sector.

(c) As the rural landless people largely comprise of Scheduled Castes and Scheduled Tribes it is expected that these programmes would cover all the rural poor Scheduled Castes and Scheduled Tribes.

(d) Various schemes under employment generation, anti-poverty programmes etc.

are being monitored regularly by the concerned agencies.

### **Plagiarism in Research Institutes**

**5292. SHRI BRIJ BHUSHAN TIWARI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the large incidence of plagiarism in scientific research institutes and laboratories;

(b) whether the Indian Council of Medical Research has issued any guidelines in this regard and if so, the details of the guidelines issued; and

(c) the measures Government are contemplating to check plagiarism in scientific research institutes and laboratories?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUFRAY):** (a) Govt. is aware of the possibility of plagiarism in scientific research institutions and laboratories. However, it is difficult to assess the magnitude of plagiarism in the country.

(b) and (c). Yes, Sir. The attention of all scientists of the ICMR has been drawn to Rule 3 of the Central Civil Services (Conduct) Rules, 1964. It has further been stated by the Council that plagiarism, fraud, cooking of data, etc. is covered by the conduct rules as it amounts to both viz. lack of devotion to duty and an act which is unbecoming of a Government servant. Subsequently, any scientist found guilty of scientific mis-

conduct will be dealt with as having committed an act unbecoming of a Government servant and lacking of devotion to duties. Under the Conduct Rules, every Government servant shall at all times:—

- (1) Maintain absolute integrity;
- (2) Maintain devotion to duty; and
- (3) Do nothing which is unbecoming of a Government servant.

### **Sugar Mills in Tamil Nadu**

**5293. SHRI E.S.M. PAKEER MOHMED:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of applications received from Tamil Nadu for grant of licences to set up sugar mills during the last three years;

(b) the number of licences issued for setting up sugar mills in Tamil Nadu during the last three years; and

(c) the annual capacity and location of such sugar mills?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):** (a) 22 applications have been received for grant of licences for setting up of new sugar factories during the last three years viz; 1986-87 to 1988-89 from the State of Tamil Nadu.

(b) and (c). The position is given in the attached statement.